Shri Warior: I want to know whether the Institute of Engineers or similar associations of other sections have objected to their formation.

Shri Datar: I have seen some opposition to this in the press.

Shri Hanumanthaiya: In constituting these All-India Services will proger steps be taken to guarantee adequate representation to the backward classes?

Shri Datar: That will be provided for because there will be a certain measure of direct recruitment and for direct recruitment there is a proportion fixed of 12½ per cent for Scheduled Castes and 5 per cent for Scheduled Tribes.

Shri Heda: May I know if any State Government has opposed the scheme and, if so, the name of that State Government?

Shri Datar: That is what I have pointed out, namely, that we are awaiting the detailed views of the State Governments. But in principle *it* has been accepted already.

Shri Hanumanthaiya: The hon. Minister has avoided my question. He confined himself to Scheduled Castes and Tribes. It is the backward classes as understood by the South Indian States that I am referring to.

Shri Datar: May I point out to the hon. Member that there is no reprecentation for other backward classes under the Government of India.

खेल-कुद सम्बन्धी जांच समिति

+

*_{६९६}, ∫श्री भक्त वर्शनः े्श्री प्रकाशवीर शास्त्रीः

क्या झिक्षा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सब है कि पिछले सौल-स्पिक खेलों में भारतीय दल की असफलता तथा अन्य परिस्थितियों की जांच कर के रिपोर्ट देने के लिये एक समिति नियुक्त की आई दी । (ख) यदि हां, तो उस समिति ने अपने कार्य में ग्रब तक क्या प्रगति की है; ग्रौर

(ग) देर से देर कब तक उस की रिपोर्ट मिल जाने की ग्राशा की जाती है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली): (क) अन्तर्राष्ट्रीय खेलों विशेषतया रोम में ढुए पिछले प्रोलम्पिक खेलों में भारत के खेल के स्तर की समीक्षा ग्रौर उस के विषय में रिपोर्ट देने के लिये एक समिति नियुक्त की गई थी ।

(ख) समिति ने कलकत्ता ग्रांर दिल्ली में बहुत से व्यक्तियों से भेट की है। समिति ग्रौर ग्रविक प्रमाण प्राप्त करने के लिये शायद कछ ग्रन्य स्थानों पर भी जाएगी।

(ग) ग्राशा है कि समिति ग्रगस्त १९६२ के ग्रन्त तक ग्रपनी रिपोर्ट प्रस्तूत कर देगी ।

I shall also read the answer in English.

(a) The Committee was appointed to review and report on the performance of India in International Meets with special reference to the last Olympic Games held at Rome.

(b) The Committee has interviewed a number of persons at Calcutta and Delhi and is expected to visit a few other places also for receiving more evidence.

(c) The Committee is expected to submit its report by the end of August, 1962.

श्वी भक्त दर्शन : श्रीमान्, क्या यह सत्य है कि इस समिति को स्थापित हुए काफी समय बीत चुका है ? यदि हां तौ फिरइस की रिपोर्ट में इतनी देरी होने का क्या कारण है ?

डा० क० ला० श्रीमाली : जी हां, यह सत्य है कि इस कमेटी की रिपोर्ट याने में देरहुई है। मालूम होता है कि इस के काम में कुछ कठिनाई हुई है इस के प्रघ्यक्ष इस सदन के सदस्य श्री जयपाल सिंह हैं। वह कुछ कामों में व्यस्त रहेग्रौर मैं ने खुद कई बार उन मे दरख्वास्त की लेकिन उन्होंने मजबूरी जाहिर को । मालूम होता है कि ग्रब उन्हों ने मेरी दरख्वास्त को सुना है ग्रौर ग्रगस्त तक रिपोर्ट देने का वायदा किया है ।

श्वी भक्त दर्शन ःश्रीमन्, दूसरे ग्रौलम्पिक खौल कुछ ही वर्षों के ग्रन्दर होने वाले हैं ग्रौर उन के लिये ग्रभो से तैयारियां शुरु हो गई हैं। ग्रतः क्या इस समिति को ग्रादेश दिया जायेगा, या ग्राप मुझे क्षमा करें-श्री जयपाल र्सिंह जो को चेतावनी दो जायेगी कि वह जल्दी से जल्दी ग्रपनी रिपोर्ट दे दें ताकि हम तैयारी कर सकें ?

म्र*ः*धक्ष महोदयः ग्रब चेतावनी की जरूरप नहीं । उन्हों नं खुद मान लिया है ।

Shri Barrow: I am informed that the delay is largely due to the fact that some of the witnesses are not appearing before this Committee. Will this Committee not be able to invoke the provisions of the Commissions of Enquiry Act?

Dr. K. L. Shrimali: I do not think that is the only reason: that may be one of the reasons, but the main reason is that the committee had not taken up its work seriously enough. But now I hope they have taken up the work seriously. They have interviewed some people in Calcutta and also in Delhi. I am hoping that the report would be submitted by the end of August.

Shri Jaipal Sing rose_

Mr. Speaker: Does the hon. Member want to put a question or give explanation?

Shri Jaipal Singh: I want to correct a wrong impression that the hon. Minister has created about the committee. The Rome Olympics finished two years ago. We could not even begin our work because the report and accounts of the Chef-de-Mission were not available. The hon. Minister himself received them more than a year later. We could not begin our work till then. In between came the elections.

Shri Indrajit Gupta: May I know whether Shri Ashwini Kumar and the Maharaja of Patiala have been examined by this committee? If not, is it proposed to examine them or not?

Dr. K. L. Shrimali: It is for the Committee to decide whom they should call for examination. I am sure if the Maharaja of Patiala is invited he would appear before the committee. He is the Chairman of the Sports Council.

Shri Hem Barua: Besides enquiring into the causes of the debacle is this committee going into the conduct of the home team at Rome Olympics?

Dr. K. L. Shrimali: Its terms are very wide. They can look into all these matters which affected our games.

Shri Fatehsinhrao Gaekwad: I hope the Minister is aware that I was one of the witnesses who appeared before the Committee. Is the Minister aware that I was asked to come at 9-30 and the committee members were aksed to come at 10:30

National Integration Conference

+ Shri Vidya Charan Shukla: Shri Harish Chandra Mathur: Shri Bhakt Darshan: *697. { Shri Prakash Vir Shastri: Shri A. S. Saigal: Shri D. C. Sharma: Shri Rishang Keishing:

Will the Minister of Home Affairs be pleased to state:

(a) the positive steps that have been taken by Government towards furthering the ends of National Integration in the country since the holding of National Integration Conference; and

(b) the salient features of the steps taken?